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O.A. No.371/03

29.07.03

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

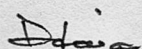
Hon'ble Mr.D.R. Tewari, A.M.


Sri B Tewari learned counsel for the applicant  
and Sri S.K. Mishra holding brief of Sri Dhananjay  
Awasthi learned counsel for the respondents.

By this <sup>application</sup> ~~O.A.~~, applicant has prayed for  
dismissing the O.A. as not pressed. The application  
is accordingly dismissed as not pressed.

No order as to costs.

Copy of the order shall be given within 24 hours  
to the counsel for the parties.

  
Member-A.

  
Vice-Chairman.

Manish/-